

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

31. CA 236/2022
In
CP/1042(MB)2020

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **23.09.2022**

Name of the Parties: Jaideep Ladkat
Vs
Shri Vitthal Agro Products Private Limited

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

1. Mr. Akshay Petkar, Ld. Counsel for the Petitioner present. Mr. Prasad Kulkarni, Ld. Counsel for the intervener in CA 236/2022.
2. List this matter on **16.11.2022**.

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)
/NP/

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)